

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No. 3826 of 2020**

Birsa Bhengra

... .. **Petitioner**

Versus

The State of Jharkhand

... .. **Opposite Party**

**CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY
Through- Video Conferencing**

For the Petitioner

: Mr. Ritesh Kumar, Advocate

For the State

: Mr. Sardhu Mahto, A.P.P.

02/09.07.2020 Defect no. 9(i) as pointed out by the office is ignored.

Call for the case diary from the court concerned and put
up this case after receipt of the same.

(R. Mukhopadhyay, J.)

Alok/-